

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 881/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: AAA Roller Flour Mills Pvt.Ltd.  
V/s.  
Uttara Foods & Feeds Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

ORDER

TCP 881/I&BP/NCLT/MUM/MH/2017

None present. List this matter to 21.8.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.V.S. PRAKASH KUMAR  
Member (Judicial)